

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

COURT – IV

27.

IA-5173/2023 in C.P.(IB)/931(MB)/2020

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON 26.03.2024

NAME OF THE PARTIES: Melange Systems Private Limited
Vs
PME Infratech Private Limited

SECTION: 9, 60(5) OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

This matter is heard through Video Conference:

1. Mr. Milan Negi, Ld. Counsel for the Respondents present (VC).
Mr. Animesh Khandelwal, Ld. Counsel for the Liquidator present (VC).
2. Three weeks' time is granted to R1 to R3 to file reply with a copy served upon the Applicant well in advance of the next date of hearing.
3. List this matter on 22.05.2024.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)